

Annexure-1

Name of the corporate debtor: MPL PARTS AND SERVICES PRIVATE LIMITED; Date of commencement of liquidation 26-11-2021;

List of stakeholders as on: 22-06-2022

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of claim	Amount of actual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Sundaram Home Finance Limited	30/11/2021	3,45,47,233	3,45,47,233	Claim for secured loan	3,45,47,233	No	Memorandum confirming deposit of title deeds date 28.09.2015 executed by MPL Parts and Services Private Limited with the intention to create equitable mortgage to secure repayment of loan and Deed of guarantee executed	3,45,47,233	7.93%	-	-	-	-	Sundaram Home Finance Limited while submitting their claim have intimated their decision to realize their security interest under Regulation 21A and Regulation 37 of IBBI (Liquidation Process) Regulation, 2016 in the secured asset Flat No. E5, 5th Floor, USHERA, No: 189, Old Mahabalipuram Road, (Presently called as Rajiv Gandhi Salai), Sholinganallur, Kancheepuram – 600119.



A. MOHAN KUMAR

INSOLVENCY RESOLUTION PROFESSIONAL
REG. NO. IBBI/PA 002/SP-N00377/2017- 2018/11120